

European Economic Community has been progressively increasing. The utilisation was 69% in 1985 compared to 54% in 1983.

(b) and (c). No such information is brought to the notice of the Ministry of Textiles.

Modernisation of Equipments by NTC.

2767. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of TEXTILES be pleased to state :

(a) the year-wise loss suffered by National Textile Corporation after nationalisation;

(b) the amount spent per year on modernisation;

(c) whether all the equipments purchased for modernisation are being utilised or are lying idle;

(d) whether the gain out of modernisation will be commensurate with the amount spent on modernisation; and

(e) the action proposed to be taken against top level officials for their failure in respect of modernisation of National Textile Corporation Mills ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) The year-wise losses suffered by nationalised NTC mills after nationalisation are given below :—

Year	Profit/Loss Nationalised mills
1	2
1974-75	— 29.99
1975-76	— 59.85
1976-77	— 51.53
1977-78	— 47.81
1978-79	— 18.31

1	2
1979-80	— 16.74
1980-81	— 18.56
1981-82	— 71.23
1982-83	— 78.05
1983-84	— 137.36
1984-85	— 172.36
1985-86	— 77.91

(April to Nov.85)
(Provisional)

(b) The year-wise amount spent on modernisation of 101 nationalised NTC mills is given below :—

As on 1974	Amount (Rs. in crores)
As on 1974	9.20
1974-75	7.31
1975-76	10.30
1976-77	22.35
1977-78	19.72
1978-79	15.24
1979-80	16.24
1980-81	44.48
1981-82	63.00
1982-83	48.78
1983-84	23.42
1984-85	20.37

(c) Most of the equipments purchased for modernisation of mills are being utilised.

(d) and (e). At the time of takeover, these mills were having old and out-moded plant and machinery with the result hardly 50% of the installed capacity could be commissioned. The productivity was also barely 49 gms. per spindle/shift in terms of the conversion. However, as a result of the

selective modernisation carried out by the NTC, the capacity utilisation of these mills has gone up to about 77% and the productivity to nearly 64.1 gms. per spindle/shift in terms of 40s conversion. After modernisation, production, production value and sales realisation etc. have registered significant increases. Implementation on modernisation is closely monitored and suitable action taken wherever necessary.

Smuggling of Video Cassette Recorders

2768. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of FINANCE be pleased to state :

(a) whether any reports on large scale smuggling of Video Cassette Recorders have been received from Cochin in Kerala;

(b) the estimated number and value of V.C.Rs. smuggled through Cochin since 1st January, 1986; and

(c) whether any arrests have been made in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Reports received by the Government and seizures made indicate that video cassette recorders continue to be sensitive to smuggling into India, including through Cochin Port.

(b) Smuggling being a clandestine activity, no reasonable estimate of the quantity and value of video cassette recorders smuggled through Cochin, is feasible. However, during the period from 1st

January, 1986 to 28th February, 1986, 73 video cassette recorders and 1 video cassette player collectively valued at Rs. 9.93 lakhs were seized.

(c) No, Sir.

[*Translation*]

Self-Employment Scheme for Educated Unemployed

2769. SHRI K.N. PRADHAN : Will the Minister of FINANCE be pleased to state :

(a) the State-wise targets fixed under the self-employment scheme for educated unemployed youths so far, year-wise; and

(b) the amount of loans sanctioned therefor bank-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The State-wise targets fixed under the self-employment scheme for educated unemployed youths for the years 1983-84, 1984-85 and 1985-86 is given in the statement given below.

(b) Reserve Bank of India has reported that the bank-wise figures for each State/ Union Territory are not collected by it, under the existing data reporting system. However the banks have sanctioned loans amounting to Rs. 401.54 crores for the year 1983-84 and Rs. 429.53 crores for the year 1984-85.

Statement

Sl. No.	Name of the States/ Union Territories	Targets 1983-84	Targets 1984-85	Targets 1985-86
1	2	3	4	5
1.	Andhra Pradesh	20,000	15,100	17,300
2.	Assam	6,700	8,200	6,200
3.	Bihar	29,000	14,500	29,600
4.	Gujarat	11,200	10,700	10,700
5.	Haryana	5,300	6,300	4,600